

37

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructur es Pvt Ltd	Shri Sampanth Kumar T k Advocate

SL. NO.      NAME (IN CAPITAL)  
                 & PHONE NUMBER      REPRESENTATION TO WHOM      SIGNATURE

PETITIONER/s :

ARJUN PERIKAL AND ANDRE PETER  
FOR J-SAGAR ASSOCIATES  
9886697823

PETITIONER

RESPONDENT/s :

**ORDER**

Heard Shri Andre Peter, Learned Counsel for Petitioner. None appears for Respondent.

Post the case on 05.10.2018.

Member (T)

Member (J)

Balaji